31.03.2014.

App: Sri Praveen Kumar, learned counsel for the applicant.

Resp: Sri S.P. Singh holding brief for Sri B.B. Tripathi, learned counsel for the respondents.

Sri Praveen Kumar, learned counsel for the applicant has fairly submitted at the Bar that the order dated 12.04.2013 passed by the Tribunal in O.A.No.422/2009 has fully been complied with by the respondents.

Under these circumstances, nothing remains to be adjudicated in the present C.C.P. and accordingly C.C.P. is dismissed. Notices stands discharged.

J. Ch

(Ms. Jayati Chandra) Member (A) (Navneet Kumar)
Member (J)

Amit/-